

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH,

ALLAHABAD

Dated: Allahabad this the 27th September, 1996

CORAM: Hon'ble Dr. R.K. Saxena, JM

Hon'ble Mr D.S. Baweja, AM

ORIGINAL APPLICATION NO. 1214 OF 1995

Raj Narain Srivastava,  
son of Late Sri Shyam Charan Srivastava,  
resident of Mohalla Khirkiyan Ratan Chandela,  
Nevil Road, Etawah (U.P.) - APPLICANT  
(C/A)

Versus

1. Union of India,  
Through the Secretary,  
Ministry of Communications,  
Dept. of Posts,  
DAK BHAWAN, Sansad Marg,  
New Delhi - 1

2. The Chief Postmaster General,  
U.P. Circle, Lucknow. - RESPONDENTS  
(C/R Sri N.B. Singh)

ORDER (ORAL)

This O.A. has been filed by one Raj Narain Srivastava with the relief that the Respondents be directed to give promotion to the applicant under Biennial Cadre Review Scheme in the pay scale of Rs.1600/- to Rs.2660/- with effect from 16.1.1993.

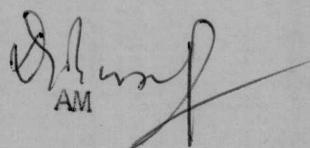
2. The applicant never appeared and he had sent an application by post that he was not in a position either to engage a Counsel or to incur expenses to reach the Tribunal. <sup>notices h</sup> The ~~copies~~ were, however, issued to file Counter Reply at the stage of admission. The notices were received by Sri N.B. Singh, Standing Counsel on 10.4.96 but no Counter has been filed upto this date. During this period the case was listed for hearing on 2.5.96, 2.7.96, 18.8.96 and today. It appears that Respondents ~~were naturally~~ <sup>not</sup> desirous of filing any Counter Reply.

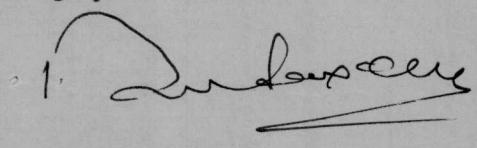
We are, therefore, left with no option but to go through O.A. ourselves and dispose it of at the stage of admission.

3. We have gone ~~to~~<sup>through</sup> the facts as are set out in the O.A. It emerges from their perusal that the applicant had entered in service on 26.12.62 as E.D. Packer. He was subsequently regularised and appointed as Postal Clerk now for disposal Assistant on 15.1.1967. He was further promoted in the grade of L.S.G. with effect from 30.11.83. He has completed 26 years of service on 15.1.93. He was due for promotion to H.S.G. II Grade of Rs.1600/- to Rs.2600/- under Biennial Cadre Review Scheme but the said promotion was not given although his name was recommended thereof.

4. In view of the fact that sufficient time being given to Respondents, and no Counter Affidavit having been filed, we do not find any ground not to believe the facts as are given in the O.A. It appears that the applicant was eligible to be promoted in H.S.G. II Grade under the Biennial Cadre Review Scheme but for some reasons, he was not promoted despite the fact that his name was recommended. We, therefore, direct the Respondents to look into the matter of the applicant and to consider his name if he is eligible for promotion in H.S.G. II Grade under Biennial Cadre Review Scheme and to inform him about the results within three months from the date of receipt of the copy of the judgement.

The O.A. is disposed of accordingly.

  
AM

  
JM

RJ